- (स) यदि हां, तो उसकी मुख्य बातें हैं ; भीर
- (ग) इनको कब फ्रियान्त्रित किया जायेगा? पैद्रोलियम भीर रसायन मन्त्री (भी मी**ं सी० सेठी) : (क) जी नहीं। माम**सा सभी विचाराधीन है।
 - (स) ग्रीर (ग). प्रश्न नहीं उठता !

Confirmation of Employees working in General Reserve Engineer Force

5925. SHRI A. K. GOPALAN: Will the Minister of DEFENCE be pleased to state :

- (a) whether the employees who are working in General Reserve Engineer Force (GREF) for more than 10 years have not yet been confirmed:
- (b) the criteria maintained by Government for confirming the employees working in the General Reserve Engineering Force; and
- (c) the steps taken by Government to confirm them?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) No member of G. R. E. F. has so far been confirmed.

- (b) The General Reserve Engineer Force was created in 1960 as a temporary organisation. According to rules, posts in a temporary organisation can be declared permanent only after the organisation has existed for at least ten years and is not likely to be wound up thereafter in the foreseeable future. Keeping in view the future work-load with the organisation, the need to attract better candidates for recruitment, and for increasing contentment and efficiency of its members, the rules were relaxed in 1967. Orders were passed creating a nucleus of permanent posts both for officers and subordinates.
- (c) After orders were passed in 1967, the revised terms and conditions under which confirmation could be made, were drawn up and published towards the end of 1969. Thereafter individual cases were processed for quasi-permanency and permanency. While orders for the quasi-permaneacy have issued for the majority of

cligible employees, the cases for permanency are pending recommendations of Departmental Promotion Committee, Steps are being taken to expedite processing and finalization of these cases by D.P.C's.

Unrest amongst Civilian Employees of Proof and Experiment Centre at Chandipur, District Balasore

5926. SHRI S. S. MOHAPATRA: Will the Minister of DEFENCE be pleased to state :

- (a) whether there is unrest amongst civilian employees of Proof and Experiment Centre at Chandipur, District Balasore;
- (b) if so, what steps Government have taken in this regard?

THE MINISTER OF STATE (DE-FENCE PRODUCTION) IN THE MINIS-TRY OF DEFENCE (SHRI CHARAN SHUKLA): (a) There is no unrest as such. A memorandum has, however, been received from the Fmployees Union expressing certain grievances.

(b) The points raised in the Memorandum are under examination.

Shells of Cannons of Proof and Experiment Centre sold in open Market

- 5927. SHRI S. S. MOHAPATRA! Will the Minister of DEFENCE be pleased to state :
- (a) whether shells of cannons shot into sea by Proof and Experiment Centre at Chandipur, District Balasore, are being collected and sold in open market;
- (b) whether these carry marks to signify code ?

THE MINISTER OF STATE (DE-FENCE PRODUCTION) IN THE MINIS-TRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA): (a) Shells, after recovery from the sea shore and removal of copper driving band, are sent to the Salvage Depot from where these are auctioned to the public. Nevertheless, some shells are recovered directly from the sea shore by the local population and these also map find their way into the open market.